

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 282/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Quadrillion Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME                | DESIGNATION | SIGNATURE   |
|--------|---------------------|-------------|-------------|
| 1      | Rajesh Shah<br>Secy | Adversarial | Rajesh Shah |

Common Order

TCSP No.281/230-232/NCLT/MB/MAH/2017

TCSP No.282/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 29.3.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)